

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No. 119**

**CP (IB) No. 21/Chd/Hry/2023**

**IN THE MATTER OF:**

Teemage Builders Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

G.P. Realtors Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section:** 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.08.2024.

-sd-  
Court Officer

July 11, 2024  
SM